


CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.905 OF 2003

New Delhi, this the 7th day of April 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI S.K. MALHOTRA, MEMBER (A)

Shri Kartar Singh Panwar
S/o Shri Bhawar Singh Panwar
R/o Vill. & P.O. Rajokari
New Delhi.Applicant
(By Advocate : Shri S.C. Saxena)

Versus


1. The Chief Secretary,
Govt. of NCT of Delhi
Delhi Sectt., I.G. Stadium,
I.P. Estate, New Delhi.
2. Director of Health Service
Govt. of NCT of Delhi.
3. Delhi Staff Selection Board,
Through its Secretary,
Karkardooma Court Complex,
Delhi.
4. Dr. B.S. Benerjee,
Principal Hospital and Coordinator,
Dept. of Health & Family Welfare,
Govt. of N.C.T. of Delhi
9th Floor, A-Wing, Delhi Secretariat,
I.P. Estate, New Delhi-110002.
5. The Department of Psychotherapy,
Lok Nayak Hospital,
Through its Medical Superintendent No.1,
J.N. Marg, Delhi Gate.Respondents

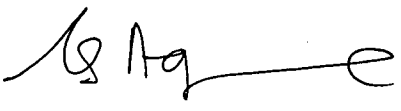
ORDER (ORAL)

BY SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN :

Learned counsel for applicant seeks permission to withdraw the present applicant with liberty to file a better drafted application.

2. Allowed as prayed for.
3. Subject to aforesaid, OA is dismissed as withdrawn.


(S.K. Malhotra)
Member (A)


(V.S. Aggarwal)
Chairman

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